

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.7 IN CIVIL APPEAL NO.1727 OF 2002

MIDNAPORE PEOPLES' CO-OP. BANK LTD. &ORS

Appellant (s)

VERSUS

CHUNILAL NANDA & ORS.

Respondent(s)

(For early hearing and office report)

Date: 10/04/2006 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE DEVINDER KUMAR JAIN

For Appellant(s)

Mr. Parijat Sinha,Adv.

Mr. Snehasish Mukherjee,Adv.

Mr. S.C. Ghosh,Adv.

Mr. Mrinal Kanti Mandal,Adv.

for Mr. Satish Vig,Adv.

For Respondent(s)

Mr. Alok Kumar,Adv.

Mr. Bhupender Yadav,Adv.

Mr. R.C. Kohli,Adv.

Ms. Asha Kochar,Adv.

UPON hearing counsel the Court made the following

O R D E R

rs in List the civil appeal before a Bench hearing regular matte  
the ensuing summer vacation.

The interlocutory application is disposed of.

[ T.I. Rajput ]

A.R.-cum-P.S.

[ V.P. Tyagi ]

Court Master